GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION LOK SABHA

UNSTARRED QUESTION NO. 2979 TO BE ANSWERED ON DECEMBER 16, 2015

VACANT HOUSES

No. 2979 SHRIMATI K. MARAGATHAM:
SHRI DILIPKUMAR MANSUKHLAL GANDHI

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Government has made more than 10 lakh houses in the past decade:
- (b) if so, the details thereof;
- (c) whether it is also true that many of the houses are lying vacant; and
- (d) if so, the details thereof and the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION (SHRI BABUL SUPRIYO)

(a) & (b): During the past decade, the Ministry has approved 13,92,589 houses under Rajiv Awas Yojana (RAY) and Basic Services to Urban Poor (BSUP) and Integrated Housing for Slum Development Programme (IHSDP) components of Jawaharlal Nehru National Urban Renewal Mission (JNNURM). Out of the houses approved, construction of 9,95,504 houses have been completed so far.

- (c): Of the 9,95,504 houses completed, 7,71,250 houses have been occupied by the beneficiaries so far.
- (d): Allotment of houses constructed under these schemes is the responsibility of the State/UT Governments concerned. The Ministry, however, reviews of the status of ongoing projects under these schemes on basis of Quarterly and Monthly Progress Reports submitted by States/UTs and also in the meetings of Central Sanctioning and Monitoring Committee (CSMC) and review meetings at the level of Secretary (HUPA). Through these reviews, State/UT Governments have been advised to complete the ongoing projects as early as possible within the extended period of JNNURM i.e. by 31.03.2017, submit plan of action for completion of ongoing projects, plan for 100% occupancy and project completion certificates.
